

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP(IB)/247(CHE)/2022
NAME OF THE PETITIONER : M/s Integrated Thermoplastics Limited
NAME OF THE RESPONDENT(S) : M/s SP Coal Resources Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. Varshitha for the Petitioner. Ld. Counsel Mr. Praveen for the Respondent.

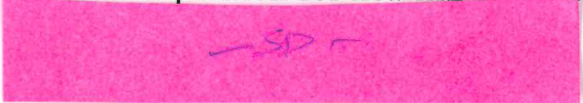
Counsel for the Respondent states that Petitioner was given three weeks time to file the documents as sought in the order dated 10.08.2023.

Counsel for the Petitioner states that the same has been e-filed today and the physical copy will be filed.

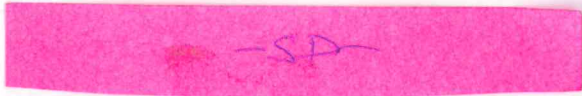
Petitioner is directed to file the physical copy within three days and serve a copy of the same to the Respondent.

Counsel for the Respondent is directed file his response, if any, within two weeks thereafter.

Post the petition for hearing on **02.01.2024**.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)